

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 37/(MAH)/2015
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES:

M/s. Damos Trading Company Pvt. Ltd.
V/s.

M/s. Ace Gum Industries Pvt. Ltd. & Ors.s

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

①

Mr. Zubin Behgalkar
with Miss. Rushika
Rajadhyaksha 116
Economic Laws
Practice

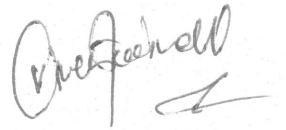
for the Petitioners



②

Advocate Mr. Vinek Dwivedi
P/b
Manilal Kher Ambalal
& Co.

for the Respondents



ORDER

C.P. No. 37/397-398/CLB/MB/MAH/2015

At request of the parties, list this matter on 14.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY
MEMBER (TECHNICAL).